

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10974/2026

NARENDRA KUMAR JAIN

Appellant(s)

VERSUS

BAR COUNCIL OF INDIA
FOR ADMISSION

Respondent(s)

IA No. 249534/2026 - EX-PARTE STAY

IA No. 249527/2026 - EXEMPTION FROM FILING O.T.

Date : 24-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Vivek Tankha, Sr. Adv.
Mr. Sushil Kumar Jain, Sr. Adv.
Mr. Puneet Jain, Sr. Adv.
Mr. Pramod Nayar, Adv.
Mr. Shailendra Sharma, Adv.
Mr. Om Sudhir Vidyarthi, Adv.
Mr. Aditya Jain, Adv.
Mr. Siddharth Jain, Adv.
Ms. Christi Jain, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable within four weeks.

Let the Records of the disciplinary proceeding
culminating in the impugned order be summoned.

In the meantime, the effect and operation of
the impugned order shall remain stayed.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR